

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22888/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in SAD No. 244/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

PRAVEEN KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.125531/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.125528/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.125532/2021-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.125553/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.125530/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP Nos. 16002-16003/2021

(FOR ADMISSION and I.R. and IA No.129411/2021-ADDITION / DELETION / MODIFICATION PARTIES and IA No.129412/2021-EXEMPTION FROM FILING O.T. and IA No.129468/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 08-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Kavita Wadia, Adv.
Ms. Nidhi Mohan Parashar, AOR
Mr. Vikrant Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLP (C) Dy. No. 22888/2021 is granted.
IA No.125532/2021 and IA No.129411/2021 are allowed at
the risk of the petitioners.

Issue notice.

Tag with SLP (C) No. 14489 of 2021.

(NEETA SAPRA)
COURT MASTER (SH)

(RAJ RANI NEGI)
DEPUTY REGISTRAR